<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

E.P. NO. 03 OF 2018 IN APPEAL NO. 41 OF 2018

Dated: 15th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of :</u> M/s Hinduja National Power Corporation Limited	Petitioner (s)
Vs.	
Andhra Pradesh Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Petitioner(s)	:	Mr. M.G. Ramachandran Mr. Abhishek Sharma Ms. Poorva Saigal
		Ms. Purva Kohli

Counsel for the Respondent(s)	:	Mr. Basava Prabhu Patil, Sr. Adv.
		Ms. Prerna Singhfor R.2 & 3

Mr. K.V. Mohan Mr. K.V. Balakrishnan for APERC

ORDER

List the matter on 24.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member